

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA-400 of 2013 in Appeal No. 304 of 2013

Dated : 3rd February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

EMCO Energy Ltd. ... Appellant(s)

Versus

**Maharashtra State Electricity Regulatory
Commission ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee
Ms. Ritika Arora**

**Counsel for the Respondent (s): Ms. Deepa Chawan
Ms. Ramni Taneja
Mr. Umang Jain
Mr. Kiran Gandhi for R-3
Mr. M.Y. Deshmukh
Mr. Kakasaheb Y. Jaqtap
Mr. Walke**

ORDER

We have heard Ms. Deepa Chawan, the learned counsel for the Respondent No.2 for some time.

Post the I.A. No. 400 of 2013 for further hearing on **11.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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